

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**


IA 33 of 2017 In C.P. No.17/NCLT/AHM/2016

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s
Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act : IA for Directions


| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------------|--------------------|-----------------------|--|
| 1. | RAJNISH SINHA | ADU | RESPONDENT |  |
| 2. | | | | |

ORDER


The Respondent is represented through Learned Counsel.

Advocate Mr. Rajnish Sinha appearing for the Respondent informs that Petitioner Counsel submitted a leave note. In view of this, the matter is adjourned.

List the matter on 13.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 4th day of December, 2019.


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)